

Annexure -- 4

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19.02.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1.	AXIS BANK LIMITED			5252368	5252368	Financial - Unsecured	NA	No	0.69%	NA	NA	5252368		SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
2	OXYO FINANCIAL SERVICES LIMITED, HARYANA			89679672	89679672	Financial - Unsecured	NA		11.84%	NA	NA	89679672		SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
3	SAMUNNATI FINANCE PRIVATE LIMITED			53596045	53596045	Financial - Unsecured	NA		07.08%	NA	NA	53596045		SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
	TOTAL			148528085	148528085				19.61%			148528085		

For SRINITHI ENTERPRISES PRIVATE LIMITED (UNDER GIRP)

C. Sanjeevi



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